

(a) whether it is a fact that Government are proposing to lower the age of franchise from 21 to 18 years;

(b) if so, the details thereof;

(c) whether it is also a fact that Government are considering a proposal to amend the election law in order to face the challenge of elections in the court; and

(d) if so, when the decision in this regard is likely to be taken ?

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI GOVINDA MENON) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

Establishment of Baby Scooter Factory in Punjab in collaboration with Italy

*55. **SHRI K. M. MADHUKAR :** Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that in Punjab a 'Baby Scooter' factory will be set up with the collaboration of Italy; and

(b) if so, when it is likely to be started and the details regarding the project ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) It is learnt that the Punjab Government have shown some interest in the manufacture of scooter/mopeds in their state. No concrete proposal in this regard have, however, yet been received.

(b) Does not arise.

Assistance to Small Scale Sector by Food and Agricultural Organisation

*56. **SHRI G. Y. KRISHNAN :** Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether there has been any agreement with the Food and Agricultural Organisation to help in the development of small scale sector;

(b) if so, the location and the nature of such industries;

(c) the form of assistance to be provided by the F. A. O ; and

(d) whether the proposed industries are export-oriented or they would serve internal consumption ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) No, Sir.

(b) to (d). Do not arise.

Recruitment Rurals for Posts under Social Welfare Department

*57. **SHRI INDRAJIT GUPTA :**
SHRI ESWARA REDDY :
SHRI RAMAVATAR SHASTRI :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether rules for recruitment for the following posts under the Department of Social Welfare have been framed;

(i) Adviser, Social Welfare;

(ii) Secretary, Central Social Welfare Board;

(iii) Director, Bureau of Correctional Services; and

(iv) Director, Social Welfare and Rehabilitation;

(b) whether these rules have been approved by the U.P.S.C.;

(c) whether copies of the rules will be laid on the Table of the House; and

(d) if the reply to part (a) above be in the negative, when the recruitment rules will be framed ?